

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NO. 147 OF 2016 &  
IA NO. 316 OF 2016**

**Dated: 31<sup>st</sup> October, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

**In the matter of :**

**Mahanagar Gas Ltd. ...Appellant(s)  
Vs.  
Petroleum & Natural Gas Regulatory Board & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Gourab Banerji, Sr. Adv.  
Mr. Sourav Agrawal  
Mr. Trinath Tadakamalla  
Mr. Ishaan Chhaya  
Ms. Manisha Singh  
Mr. Mohit Pandey

Counsel for the Respondent(s) : Ms. Sonali Malhotra for R-1  
  
Ms. Rimali Batra  
Mr. Iti Agarwal for R-2  
  
Mr. J. P. Cama, Sr. Adv.  
Mr. Sumit Kumar Jain  
Mr. Punya Gar  
Mr. Abhishek Jain for R-3

**ORDER**

Heard Mr. J. P. Cama, learned senior counsel for Respondent No. 3  
for some time.

List the matter for further hearing on **26<sup>th</sup> & 27<sup>th</sup> November 2018.**

**(B.N. Talukdar)  
Technical Member (P&NG)**

*tpd/pk*

**(Justice Manjula Chellur)  
Chairperson**